

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravv Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

25.5.05
14/8/04

Registration No.

Applicant (s)

VERSUS

Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

12/5/05

Shri Awadh Tripathi is represented for applicant.

Shri M. N. Banerjee for respondents.

Learned counsel for applicant seeks permission to withdraw the OA.

Permission is granted and the OA is dismissed as withdrawn with permission liberty to the applicant to approach this Tribunal, if still aggrieved and so advised.

सत्य प्रतिलिपि

Sd/-

(A.K. Bhattacharya)

JM

Issued on 29.5.05

Sd/-

(M. P. Singh)

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BY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH